

CASE NO.:
Transfer Petition (civil) 775 of 2007

PETITIONER:
V.N. REVATHI

RESPONDENT:
V.N. MURLIDHARAN

DATE OF JUDGMENT: 21/01/2008

BENCH:
S.B. SINHA & V.S. SIRPURKAR

JUDGMENT:
JUDGMENT
O R D E R

TRANSFER PETITION (CIVIL) NO. 775 OF 2007

Learned counsel for the petitioner seeks permission to withdraw this petition stating that the parties have settled their dispute. The petitioner is permitted to do so. The transfer petition is dismissed as withdrawn.